

IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT

BEFORE SHRIPAWAN SINGH, JM & DR. A.L.SAINI, AM

आयकर अपीलसं./ITA No.398/SRT/2023

(निर्धारण वर्ष / Assessment Year: (2022-23)

(Physical Court Hearing)

Girikunj Charitable Trust, 7, Meghdoot Society, Nr. Police Parade Ground, Athwalines, Surat-395001	Vs	Commissioner of Income-tax, (Exemption), Ahmedabad, Room No.609, 6 th Floor, Aaykar Bhawan (Vejalpur), Nr. Sachin Tower, 100 Foot Road, Anandnagar-Prahladnagar Road, Ahmedabad-380015
स्थायी लेखासं./जीआइआरसं./PAN/GIR No.: AAATG 1923 C		
(अपीलार्थी/Appellant)		(प्रत्यर्थी /Respondent)

निर्धारिती की ओर से /Assessee by : Shri Hiren R. Vepari, C.A

राजस्व की ओर से /Respondent by : Shri S.M. Keshkamat, CIT-DR

सुनवाई की तारीख/ **Date of Hearing** : **05/07/2023**

घोषणा की तारीख/**Date of Pronouncement** : **05/07/2023**

आदेश / ORDER

PER DR. A. L. SAINI, ACCOUNTANT MEMBER:

Captioned appeal filed by the assessee pertaining to the assessment year 2022-23, is directed against the order passed by the Commissioner of Income-tax (Exemption), Ahmedabad dated 28.05.2023.

2. At the time of hearing, Ld. Counsel on behalf of the assessee requested the Bench that he has instructed by assessee to withdraw the instant appeal by filing application dated 03.07.2023. The Revenue is fair enough in not opposing the same during the course of hearing, we treat this appeal as withdrawn.

3. In the result, appeal of the Assessee is dismissed as withdrawn.

Order pronounced in the court at the close of the hearing of appeal on Wednesday, 5th July, 2023.

Sd/-
(PAWAN SINGH)
JUDICIAL MEMBER

Surat/दिनांक/ Date:05/07/2023
Dkp Outsourcing Sr.P.S.

Sd/-
(Dr. A.L. SAINI)
ACCOUNTANT MEMBER

Copy of the Order forwarded to

1. The Assessee
2. The Respondent
3. The CIT(A)
4. Pr.CIT
5. DR/AR, ITAT, Surat
6. Guard File

By Order

// True Copy //

Sr. Private Secretary/Private Secretary
/Assistant Registrar, ITAT, Surat